NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P. No. 447/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES:

Avis Projects & Infrastructure Pvt. Ltd.

V/s

ROC, Pune

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

S. No. NAME DESIGNATION SIGNATURE

ROC, Mumbai

Con beholf of

ROC, Pune.

PRACHE WAZALWAR ADV. FOR

DESIGNATION

ROC, Pune.

PETETEONER

44子 <u>ORDER</u> <u>CP No.417/252(3)/NCLT/MB/MAH/2017</u>

Heard the Petitioner and the Registrar of Companies, Mumbai (on behalf of ROC, Pune). Reserved for orders.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

M. K. SHRAWAT

Member (Judicial)